

**वर्धा ईस्ट स्टेशन के प्लेटफार्म को ऊंचा किया जाना**

27. श्री बापूराव जी माहतराव जी देशमुख: क्या रेल मंत्री यह बताने की कृपा करेंगे कि महाराष्ट्र में वर्धा ईस्ट स्टेशन (मध्य रेलवे) के प्लेटफार्म को ऊंचा करने हेतु सरकार द्वारा अब तक क्या कदम उठाये गये हैं ?

†[Raising of platform level at Wardha East Station

27. SHRI BAPURAOJI MAROT-RAOJI DESHMUKH: Will the Minister of RAILWAYS be pleased to state the steps taken by Government so far to raise the level of the platform at Wardha East Station of the Central Railway in Maharashtra?] ]

**रेल मंत्री (प्रो० मधु दंडवते) :** वर्धा ईस्ट स्टेशन के पटरी की सतह वर्धा प्लेटफार्म को ऊंची सतह बनाने का काम 1977-78 के निर्माण कार्यक्रम में शामिल कर लिया गया है ।

†[THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): The work of raising the rail level platform at Wardha East Station to high level has been included in the Works Programme for 1977-78.] ]

#### **Committee on legal aid**

28. SHRI S. W. DHABE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the progress so far made by the Committee on legal aid to the poor; appointed under the Chairmanship of Justice P. N. Bhagwati; and

(b) by when its report is likely to be submitted to Government?

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) The Committee on Legal Aid to the Poor appointed under the Chairmanship of Justice P. N. Bhagwati has submitted two interim Reports. The final report is expected by the end of August, 1977.

**बेरोजगार युवकों के लिए रेलवे स्टेशनों पर बुक स्टाल**

29. श्री नागेश्वर प्रसाद शाही :  
क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या रेलवे स्टेशनों पर बुक स्टालों के ठेके देने के मामले में बेरोजगार युवकों को प्राथमिकता देने के संबंध में कोई प्रस्ताव सरकार के विचाराधीन है ;  
और

(ख) क्या सरकार इस संबंध में भूतपूर्व रेल राज्य मंत्री श्री परिमल घोष द्वारा दिए गए प्रतिवेदन में की गई सिफारिशों पर विचार करने का विचार रखती है ?

†[Book stalls for unemployed youths at railway stations

29. SHRI NAGESHWAR PRASAD SHAHI: Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal under Government's consideration to accord priority in the matter of assigning contracts for book-stalls at railway stations to unemployed youth; and

(b) whether Government propose to take into consideration the recommendation made in the report sub-

mitted by Shri Parimal Ghosh, former State Minister of Railways in this regard?]

**रेल मंत्री (प्रो० मधु दण्डवते) :** (क) रेलवे स्टेशनों पर बुक-स्टालों के ठेके देने के सम्बन्ध में वर्तमान नीति यह है कि उन स्टेशनों पर जिनका ब्यौरा नीचे बताया गया है, बुक-स्टालों के सभी नये ठेके 18 से 30 वर्ष की आयु वाले बेकार स्नातकों को व्यक्तिगत रूप से, उनकी साझेदारी में उनके सघों तथा सहकारी समितियों को दिये जायें —

(i) ऐसे स्टेशन जहां फिलहाल बुक-स्टाल नहीं है लेकिन भविष्य में वहां बुक-स्टाल का होना आवश्यक समझा जाता हो :

(ii) नये स्टेशन, जो भविष्य में खोलें जायें ; और

(iii) वर्तमान स्टेशनों पर 1-1-1976 के बाद बनाये गये नये प्लेटफार्म भले ही उस स्टेशन पर एक बुक-स्टाल ठेकेदार पहले से ही काम कर रहा हो ।

(ख) श्री परिमल घोष की अध्यक्षता में बनी समिति के विचारार्थ विषयों में बुक-स्टालों का आवंटन विषय नहीं था । अतः इस विषय के सम्बन्ध में उक्त समिति ने कोई सिफारिश नहीं की थी ।

†[THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) The present policy for the award of bookstall contracts at railway stations is that all fresh allotments of bookstalls will be given to individual unemployed graduates within the age group 18 to 30 years, their partner-

ships, associations and cooperatives, at—

(i) stations where there is no bookstall at present but a bookstall may be considered necessary in future;

(ii) new stations which may be opened in future; and

(iii) new platforms added after 1-1-1976 to existing stations, even where there is already a bookstall contractor.

(b) The terms of reference of the committee under the Chairmanship of Shri Parimal Ghosh did not cover allotment of bookstalls and as such no recommendation was made by the said committee on this subject.]

#### Vacancies of Judges in High Courts

30. SHRI S. W. DHABE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the answer to Starred Question 68 given in the Rajya Sabha on the 11th April, 1977 and state:

(a) whether the Central Government have received proposals regarding filling up of vacancies of Judges in High Courts from the State Government's from whom such proposals were awaited;

(b) whether Government propose to simplify the procedure for appointment of High Court Judges to facilitate early filling up of these vacancies; and

(c) whether Government propose to appoint persons from the legal profession and eminent jurists as High Court Judges in view of the fact that very few appointments were made from these categories during the last five years?

THE MINISTER OF EDUCATION SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) The Government of India have since received a few proposals.